

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NOS.3438-3439/2023

BAL GOVIND

...Appellant

VERSUS

STATE OF UTTAR PRADESH ETC.

..Respondent

O R D E R

Learned counsel for the appellant submits that
the appellant is no more.

In such view of the matter the appeals stand
dismissed as abated.

..... J.
[M.M. SUNDRESH]

..... J.
[S.V.N. BHATTI]

NEW DELHI;
FEBRUARY 13, 2024.

ITEM NO.18

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 14557/2023

(Arising out of impugned final judgment and order dated 15-11-2022 in CRLA No. 234/1981 passed by the High Court Of Judicature At Allahabad)

DAYARAM @ SHUBHKARAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

CrI.A. No. 3438-3439/2023 (II)

IA No. 224949/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 224951/2023 - STAY APPLICATION

Date : 13-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Anupam Mishra, AOR
Mr. Jenis V Francis, Adv.
Mr. Harikumar V., Adv.
Ms. Rajnandini, Adv.

Mr. Rudreshwar Singh, Adv.
Mrs. Divya Singh, Adv.
Mr. Kaushik Poddar, AOR
Ms. Isha Singh, Adv.
Mr. Kumar Saurav, Adv.

For Respondent(s) Mr. Pramod Swarup, Sr. Adv.
Mr. Upendra Mishra, Adv.
Ms. Pareena Swarup, Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

CrI.A. No. 3438-3439/2023

Learned counsel for the appellant submits that

the appellant is no more.

In such view of the matter the appeals stand dismissed as abated in terms of the signed order.

Pending applications stand disposed of.

SLP [CRL.] NO.14557/2023

Leave granted.

Bail application is closed for the time being.

Post the appeal for hearing in the second week of December, 2024.

If the matter is not taken up on the date fixed, liberty is granted to the appellant to file a fresh bail application.

The trial Court records be called for.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR CUM PS

(POONAM VAID)
COURT MASTER (NSH)